

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (Cr.) No. 240 of 2005

.....
Swami Vivekananda Seva Trust **Petitioner**
Versus
Union of India & Ors. **Respondents**
With
W.P. (Cr.) No. 91 of 2021
.....
Swami Vivekananda Seva Trust & Ors. **Petitioners**
Versus
The State of Jharkhand & Anr. **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners :
For the Respondent-State :

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25/Dated:22/04/2021:

These petitions have been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID -19 pandemic.

It has been reported that Jharkhand State Bar Council has resolved to abstain from the Court work amid Covid-19 surge for a week and that is why the lawyers are not appearing today.

In that view of the matter, let these cases be listed after three weeks.

(Sanjay Kumar Dwivedi, J.)